

1	2	3	4	5	6
15.	Sabarkantha	136450	2193782	1558120	30000000
16.	Surat	2161380	752960	361831	
17.	Surendranagar	3332	1561649	733500	
18.	Vadodara	2221851	4405905	7604627	
19.	Rajkot	—	—	—	

Posts for Horticulture Division of ASI

4490. SHRI AMIR ALAM KHAN: Will the PRIME MINISTER be pleased to state:

(a) the details of post created/upgraded for the officers of Archaeological Survey of India (ASI), Horticulture Division for maintenance and beautification of gardens, parks surrounding the monuments;

(b) whether it is a fact that the incumbents have not been given the upgraded status inspite of the clear cut orders issued by the Ministry of Finance in this regard;

(c) if so, the details and reaction of the Government thereon; and

(d) by when the ASI will upgrade these officers from their present levels of posts?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (d) As approved by Ministry of Finance, one post of Chief Horticulturist in the Pay Band-3 Rs. 15600-39100 with Grade Pay Rs. 6600 was upgraded to the post of Director(Horticulture) in the Pay Band-3 Rs. 15600-39100 with Grade Pay Rs. 7600 and one post of Deputy Superintending Horticulturist in the Pay Band 3 Rs. 15600-39100 with Grade Pay of Rs. 5400 was upgraded to the level of Chief Horticulturist in the Pay Band-3 with Grade Pay of Rs. 6600/- in the Archaeological Survey of India, Horticulture Division with effect from 26.3.2010. The process of upgrading the eligible incumbents has already been initiated.

Bad conditions of ancient temples

4491. SHRI SANJAY RAUT: Will the PRIME MINISTER be pleased to state:

(a) whether a number of ancient temples are in bad condition in Maharashtra specially in village Chas, Taluka Khed District, Pune and the details thereof;

(b) whether several complaints/representations have been made to the district administration of Pune regarding preservation of ancient Laxmi Narayan Temple (survey No. 742/1) village Chas, Taluka Khed, District Pune, Maharashtra, details thereof;

(c) whether it is a fact that trustees of the temple have approached the Pune District administration complaining about forgery in revenue records and removal of encroachment of said temple; and

(d) if so, the details thereof and action taken by Government?